GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1779 ANSWERED ON:16.08.2013 DIRECT BENEFIT TRANSFER Baitha Shri Kameshwar ;Basheer Shri E. T. Muhammed;Chavan Shri Harischandra Deoram;Gandhi Shri Dilip Kumar Mansukhlal;Kaswan Shri Ram Singh;Patel Shri Devji;Thomas Shri P. T.

Will the Minister of FINANCE be pleased to state:

(a) the status of implementation of the Direct Benefit Transfer (DBT) scheme as on date scheme and district-wise and amount involved therein;

(b) the details of difficulties reported in the process of implementing the scheme and action taken thereon; and

(c) the details of action taken/proposed to be taken by the Government to implement the scheme in a foolproof manner throughout the country?

Answer

Minister of State in Ministry of Finance SHRI NAMO NARAIN MEENA

a. Scheme wise data on physical and financial status of implementation of DBT is attached as Annexure I and II.

b. Following are some of the difficulties being faced in the process of implementing DBT:

Low penetration of Aadhaar especially in Districts allocated to RGI.

Low pace of seeding of Aadhaar into bank Databases and data upload by banks onto NPCI mapper.

Process re-engineering of schemes identified under DBT to enable transfer of funds directly from the concerned Ministries to the Aadhaar enabled bank account of the beneficiary remains to be achieved.

c. Regular review and follow –up meetings are being held with the concerned central Ministries, Banks, UIDAI, NPCI, RGI etc. to resolve issues being faced in implementing DBT. Inter-ministerial consultations on the draft Cabinet Note on "Process re-engineering of schemes identified under Direct Benefits Transfer (DBT) regarding flow of funds directly to beneficiaries" is under process.